

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3795  
ANSWERED ON:14.12.2009  
SEZs IN HARYANA  
Singh Shri Sushil Kumar

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the details of Special Economic Zones (SEZs) proposed and developed in Haryana so far;
- (b) whether any proposals for setting up SEZs in Haryana are pending with the Government; and
- (c) if so, the details thereof and the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c): Out of 45 formally approved SEZs in Haryana, 31 have since been notified. Notification of a SEZ is done only on compliance of requisite statutory requirements. As regards new proposals for setting up of SEZs, including those in Haryana, the Board of Approval (BOA) considers them only when the concerned State Government recommends and the proposal is found to be complete in all respects.